

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS. ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 170389/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 20-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Ms. Saroj Tripathi, AOR
Mr. Ashutosh K.Sharma, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Abhishek Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 17th March, 2020.

(MADHU BALA)
COURT MASTER (SH)

(BEENA JOLLY)
BRANCH OFFICER